

SC and ST is to be decided from time to time by the respective States/UTs. From FY 2014 to till 21.12.2018, a total of 1,32,43,561 houses have been constructed for the beneficiaries under PMAY-G/IAY.

Major part of infrastructure development and provision of basic amenities in tribal areas/regions in the country is carried out through various schemes/programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps. Further, under the scheme of "Development of Particularly Vulnerable Tribal Groups (PVTG)", funds are released to States/UT in accordance with annual programme proposed for a particular financial year. Housing is one of the activities covered under it.

Atal mission for rejuvenation and urban transformation

1645. SHRI JOSE K. MANI: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Ministry is aware that over 377 million urban people live in 7,935 towns and cities and generate 62 million tonnes of municipal solid waste per annum;

(b) the quantum of solid waste managed under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT);

(c) the number of cities covered by now with respect to its target; and

(d) what monitoring devices are being maintained to evaluate the outcome of the project?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June, 2015 in 500 mission cities. Solid waste management is not a component under AMRUT. The thrust areas under AMRUT are water supply, sewerage and septage management, storm water drainage, non-motorized urban transport, and parks and green spaces.

Under Swachh Bharat Mission-Urban (SBM-U), all 4,041 statutory towns of the country are intended to process 100% of the waste generated scientifically. The waste generated in the country as on 30.11.2018 is 54 million tonnes/year, out of which 46 per cent is being treated scientifically.

(d) Under Swachh Bharat Mission-Urban, the evaluation of the outcome of the projects is done through conduct of Swachh Survekshan and Star Rating for Garbage Free Cities, continuous monitoring and periodical reviews for meeting the periodic targets.

In-situ rehabilitation projects under PMAY(U)

1646. SHRI HUSAIN DALWAI:

SHRI SANJAY SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether it is a fact that private developers have been given contracts under PMAY and if so, the details thereof, State-wise;

(b) the details of slum areas where in-situ projects have been approved and implemented, State-wise;

(c) the number of people already rehabilitated under each such project during the last two years, State-wise and year-wise; and

(d) the details of funds approved, released and utilised for in-situ rehabilitation of existing slum dwellers using land as a resource through private participation?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Government of India has launched the Pradhan Mantri Awas Yojana (Urban) {PMAY (Urban)} mission on 25.06.2015 to provide central assistance to the implementing agencies through States and UTs for providing houses to all eligible families/beneficiaries. The mission envisages private sector participation under the In-situ Slum Redevelopment (ISSR) and Affordable Housing in Partnership (AHP) components of the PMAY(U). State-wise details of project proposals with participation of private developers considered under AHP and ISSR components of the PMAY(U) mission are given in the Statement-I (*See* below).

(b) to (d) State-wise details of slums taken up under in-situ slum redevelopment programme using land as a resource through private participation and details of funds approved and released/utilized under such projects, are given in the Statement-II (*See* below)

Details of houses constructed for slum dwellers including under In-situ slum rehabilitation during the last two years, State-wise and year-wise, are given in the Statement-III.